

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 55 of 2022(SZ)**

IN THE MATTER OF:

Arige Veeraswamy, Telangana.

.....Applicant

VS

Telangana State Pollution Control Board,

Rep by its Member Secretary, and ors

.....Respondents

Report filed by the District Collector 2nd Respondent

Place:Chennai
Date:26.09.2024



Counsel For 2nd Respondent
Mrs H. Yasmeen Ali

REPORT DATED 31.07.2024 OF THE COMMITTEE CONSTITUTED BY THE DISTRICT COLLECTOR ON O.A NO. 55 OF 2022 FILED BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI, BY SRI ARIGE VEERASWAMY, S/O KISHTAIAH, TANGADPALLY VILLAGE OF CHOUTUPPAL MANDAL, YADADRI BHUVANAGIRI DISTRICT AGAINST BULK DRUG INDUSTRIES, CHOUTUPPAL (M), YADADRI BHUVANAGIRI DISTRICT REGARDING CROP COMPENSATION:

It is to submit that Sri ArigeVeerawamy, S/o Kishtaiah, Tangadpally village of ChoutuppalandalYadadriBhuvanagiri District has filed an O.A.No. 55 of 2022 before theHon'ble National Green Tribunal NGT), Southern Zone, Chennai praying for compensation of Rs.52,09,150/- or the quantum assessed by experts, restore agricultural lands and borewells of the applicant in Sy.No.80, 78 and 250 and action against polluting industries located adjacent to farmers fields in Tangadpalle Village, Choutuppall (M), YadadriBhuvanagiri District.

The order of the Hon'ble NG dated 30.01.2024 stated that:

1. The reports of the Telangana State Pollution Control Board and the department of agriculture are filed, which is silent about the payment of compensation and also the quantum claimed by the applicant. In this regard, let the reports be filed by the District Collector as well as TSPCB.
2. In the event, the applicant is entitled to the claim made, the respondents no. 1 and 2, have to pay and recover the amount from the erring units.

In this regard, Telangana Pollution Control Board vide letter dated 16.02.2024 has requested the District Collector to constitute a committee comprising of officials from Agricultural Department, Revenue Department and Industries Department to assess the crop damages based on the subsequent crop yield due to the contamination caused by the industries.

Subsequently, the District Collector, Yadadri-Bhuvanagiri District vide proceedings dated 29.02.2024 has constituted a committee with the following members:

1. Additional Collector (Revenue), Yadadri-Bhuvanagiri District
2. District Agricultural Officer, Yadadri-Bhuvanagiri District
3. General Manager, District Industries Center, Yadadri-Bhuvanagiri District.
4. Environmental Engineer, Telangana Pollution Control Board, Nalgonda.
5. Revenue Divisional Officer, Choutuppall, Yadadri-Bhuvanagiri District.
6. Tahasildar, Choutuppall (M), Yadadri-Bhuvanagiri District.

The committee has conducted meetings on 06.03.2024 & 03.04.24After detailed discussions by the committee,the committee has decided to conduct Crop Cutting (CC)experiments involving Agriculture, Revenue and CPO departments to assess the yield loss around the fields adjacent to the industries causing pollution.

The observations of the Joint committeeare submitted as follows:

Location of applicant land:

1. The applicant land is located in Tangadpalle Village, Choutuppall Mandal, YadadriBhuvanagiriDistirct. The Latitude and Longitude of the land is 17°13'46.28"N and the 78°54'49.22"E respectively.
2. The details of the land possessed by Sri A. Veeraswamy is as given below

S.NO	Mandal	Village	SurveyNo	PPBNO	FarmerName	Acres	Crop
1	Choutuppal	Tangadpally	80E	T30080140051	Arige Veeraswamy	4	Cotton
2	Choutuppal	Tangadpally	78E	T30080140061	ArigeJangamma	1.06	Cotton & Redgram
3	Choutuppal	Tangadpally	78E	T30080140057	ArigeKishtaiah	3.17	Cotton & Redgram

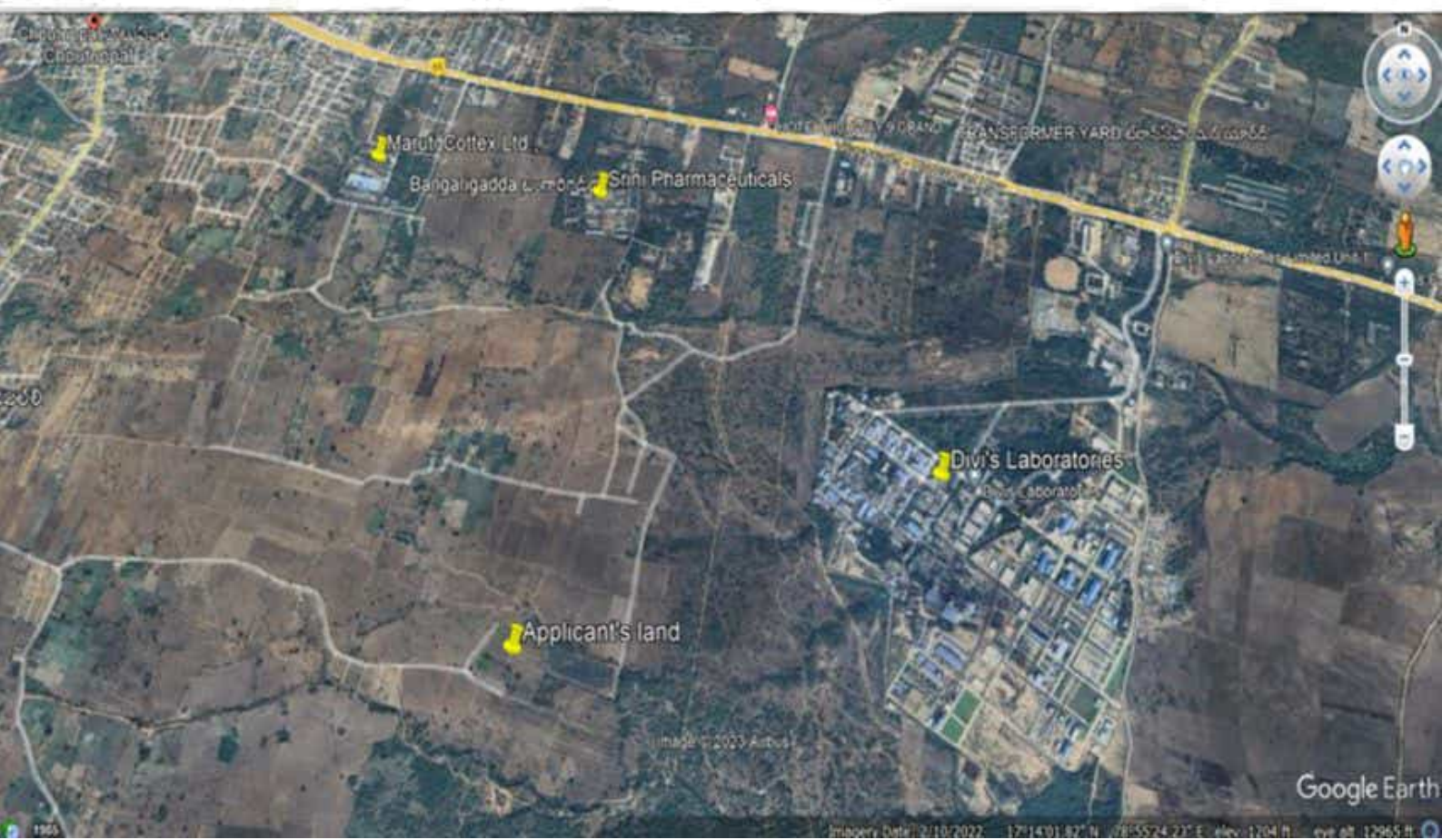
Industries located in the proximity of the applicant's land:

- In the proximity of the applicant's land, three industries namely M/s. Divi's Laboratories Pvt Ltd., Lingo jigudem (V) & Aregudem (V), Choutuppal (M), Yadadri Bhuvanagiri District, M/s. Srinu Pharmaceuticals Pvt. Ltd, Choutuppal (V&M), Yadadri Bhuvanagiri District and M/s. Maruti Cottex Ltd., Choutuppal (V&M), Yadadri Bhuvanagiri District are located within 1.5 KM radius.
- The line of activity and categorization of the industries are as given below:

S.No.	Name of the industry	Line of Activity	Category (As per CPCB & TSPCB)
1	M/s. Divi's Laboratories Pvt Ltd., Lingo jigudem (V) & Aregudem (V), Choutuppal (M), Yadadri Bhuvanagiri District.	Pharmaceuticals	Red
2	M/s. Srinu Pharmaceuticals Pvt. Ltd, Choutuppal (V&M), Yadadri Bhuvanagiri District.	Pharmaceuticals	Red
3	M/s. Maruti Cottex Ltd., Choutuppal (V&M), Yadadri Bhuvanagiri District.	Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring	Red

- The google map showing the proximity of the industries with the applicant land is herewith submitted

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6. The agriculture department has conducted Crop Cutting (CC) experiments on paddy crop at Tangadpally and Aregudem villages of Choutuppal mandal, on 22.04.2024 the details of which are as given below:

sl.no	Name of farmer	father name	village name	total sy numbers	total extent in acres	total cultivated	cce conducted sy no.	experiment yield in 5m*5m in kgs	yield per acre in quintals	Paddy sold in quintals
1	Arige Narayana	sathaiah	tangadpally	89 (5.0200),79/6 (2.1500),90/6 (1.1800)	8.35	5	89	12	19.32	124.8
2	Arragonigashesh	kistalah	ankireddygudem	174/61/2 (0.0300) ,174/64/2 (0.0300) ,176/6/1/1/2 (0.1700) ,174/64/1 (1.1000)	1.33	1.33	174/64/1	14	22.5	48
3	Jalaailaiah	mallaiah	Aregudem	426/6/1/1 (1.2300) ,429/6/1/1/1 (1.1600)	2.39	1.23	426/6/1/1	13	20.93	54

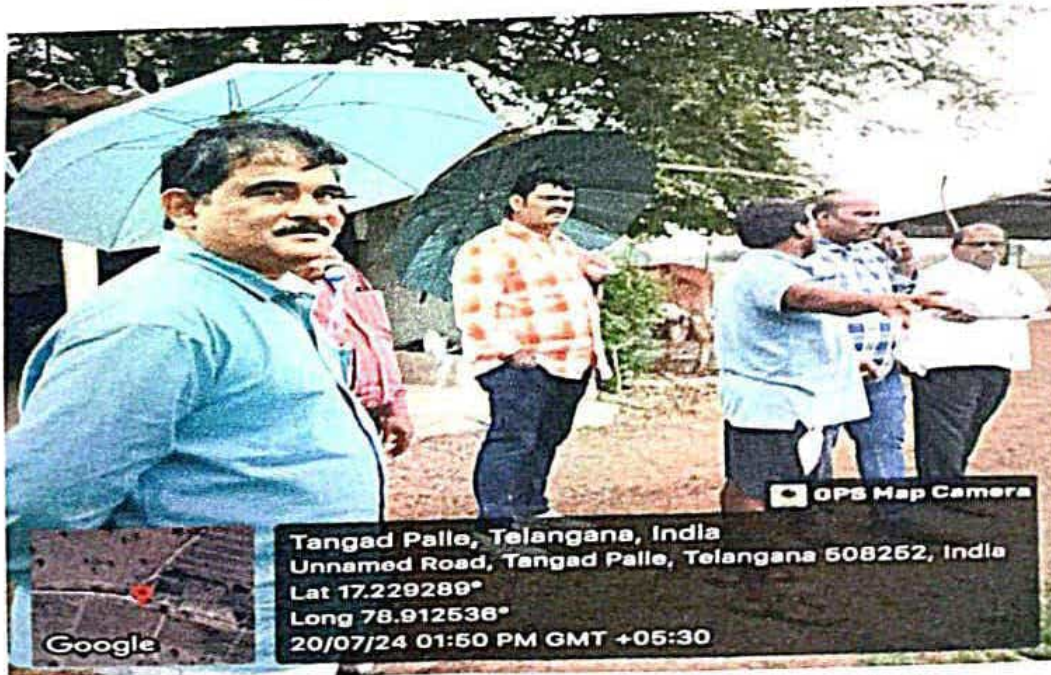
Note: It is to submit that, the average yield of paddy in the district is 22qtls/acre, but as per the CC experiments conducted in the villages adjoining the industries, the yield obtained is 20.91 qt/ac which is almost equal to the district average.

7. By the time of constitution of the Joint Committee, the cotton crop is harvested and only paddy crop is available to conduct crop cutting experiments (yasangi 2023-24). Hence conducted CCEs for paddy crop only. Further the average yield of cotton is 6-7 qt/acre in the district, and in Tangadpally, Ankireddygudem and Aregudem farmers of Choutuppal mandal also got 6-7 qt/ac and Redgram crop is grown as intercrop for household consumption.

Further, it is to submit that, the Joint committee team comprising of EE PCB, GM industries, DAO, RDO along with ADA Bhongir, Tahsildar Choutuppal and MAO Choutuppal have conducted inspection of petitioner agricultural fields (in the sy.no 80E) on 20.07.2024. Photographs of the Joint inspection are submitted below:



Agricultural fields of the Petitioner



Joint committee inspection of Petitioner agricultural fields

The Joint committee has observed that the petitioner Sri Arige Veeraswamy has raised Cotton in 3.2 acres, Fodder jowar in 0.5 Ac, Tomoto in 0.2 Ac and Cucumber in 0.2 Ac during this Kharif 2024 under rainfed conditions and the crop is in good condition. The petitioner has informed that he has not cultivated paddy, as he ~~pretended~~ ^{presumed} that the groundwater is polluted.

It is to further submit that, the farmer has not cultivated paddy and surrounding farmers informed that the petitioner did not follow any agronomic practices for paddy earlier. The yield obtained for the adjacent agricultural lands to the petitioner is 20.91 qtls/ac which is almost equal to the district average yield of paddy (i.e., 22 qtls/acre).

Place: Bhuvanagiri

Date: 31.07.2024


Collector & District Magistrate
Yadadri Bhuvanagiri Dist.
Yadadri Bhuvanagiri - District

